

**HIGH COURT OF MANIPUR**  
**AT IMPHAL**

**ORDER**

*Imphal, the 9<sup>th</sup> June, 2022*

No. HCM/A-89/2019-Estt./ : In exercise of the power conferred under Article 229(1) of the Constitution of India read with Rule 37 of "The High Court of Manipur (Manipur Judicial Academy) Rule, 2022", Hon'ble The Chief Justice is pleased to regularise the contractual service of the following Lecturer of Manipur Judicial Academy with immediate effect temporarily in the post indicated against his name against the post, out of the 2 (two) posts of Lecturer/Asst. Professor created vide order/letter no. 4/159/2016-Judl/L(MJA) dated 11-02-2021 of the Secretariat : Law and Legislative Department, Government of Manipur and the same post being extended vide order/letter No. 4/159/2016-Judl/L(MJA) dated 28-02-2022.

Sl. No.	Name	Name of post	Pay Scale
1.	<b>Maisnam Loyalakpa Meitei</b>	Lecturer/Asst. Professor	Level-12 of Pay Matrix (53100-167800) of Manipur Services (Revised Pay) Rule, 2019

This is issued with the concurrence of FD(PIC) vide their U.O. No. 166/2020-2021/FD(PIC) dated 13/11/2020 and D.P. vide their U.O. No. 68/2020-21/DP dated 21/01/2021.

The expenditure is debitabale from relevant Head of Account of the Manipur Judicial Academy, Imphal under Demand No. 26 Administration of Justice.

He shall be on probation for a period of 1 (one) year from the date of joining.

By order etc.,

**Sd/-**  
**(GOLMEI GAIPHULSHILLU)**  
**REGISTRAR GENERAL**  
**HIGH COURT OF MANIPUR**  
*Imphal, the 9<sup>th</sup> June, 2022*

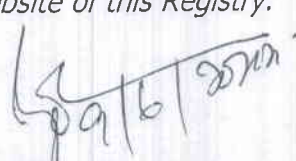
Endt. No. HCM/A-89/2019-Estt./ 10411-14

Copy to :

1. The Director, Manipur Judicial Academy.
2. The Principal Accountant General (A&E), Manipur.
3. The Commissioner (Law), Government of Manipur.
4. The Registrar (Judl.), High Court of Manipur.
5. The Commissioner Vigilance, Government of Manipur.
6. The Registrar (Admn./PM&P), High Court of Manipur.
7. The Deputy Registrar (Accounts/Planning), High Court of Manipur.
8. The Treasury Officer, Imphal West.
9. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
10. The Private Secretary to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
11. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
12. The System Analyst, High Court of Manipur.

- He is requested to upload the same in the Official Website of this Registry.

13. Person Concerned.
14. Guard File/Concerned File.

  
**REGISTRAR GENERAL**  
**HIGH COURT OF MANIPUR**